

Scheme for Tribal Development of Bastar

2280. SHRI ARVIND NETAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal under consideration to formulate a comprehensive scheme for the tribal development of Bastar District of Madhya Pradesh; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) Comprehensive plans for development have been drawn up by each one of the 7 Integrated Tribal Development Projects of Bastar District, super imposed by a Bastar Tribal Development Authority

(b) The Tribal Development Authority Bastar will oversee the implementation of various development programmes in the District.

Licences issued to States

2281. SHRI NIREN GHOSH: Will the Minister of INDUSTRY be pleased to state:

(a) number of applications for industrial licences from the different States for the last 2 years State-wise;

(b) the number of licences granted State-wise during the last 2 years;

(c) the total capital investment envisaged in those licences granted State-wise; and

(d) the number of licences granted so far during the current year-State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA)

(a) A Statement is enclosed. (Statement—I).

(b) A Statement is enclosed (Statement—II).

(c) The information regarding total capital investment envisaged in the industrial licences granted is not centrally maintained in the Secretariat for Industrial Approvals of the Department of Industrial Development.

(d) A Statement is enclosed (Statement—III).

Statement - I

NUMBER OF INDUSTRIAL LICENCE APPLICATIONS RECEIVED DURING THE YEARS 1978 & 1979.

Sl. No.	Name of the State/Union Territory	Industrial Licence Applications received during	
		1978	1979
1.	Andhra Pradesh	100	117
2.	Assam	17	6
3.	Bihar	34	25
4.	Gujarat	156	223
5.	Haryana	57	86
6.	Himachal Pradesh	22	22
7.	Jammu & Kashmir	13	15

Sl. No.	Name of the State/ Union Territory	Industrial Licence Applications received during	
		1978	1979
8.	Kerala	29	28
9.	Karnataka	67	103
10.	Madhya Pradesh	73	75
11.	Maharashtra	316	304
12.	Meghalaya	—	2
13.	Nagaland	—	1
14.	Orissa	32	25
15.	Punjab	62	49
16.	Rajasthan	62	80
17.	Tamil Nadu	83	99
18.	Tripura	—	1
19.	Uttar Pradesh	93	112
20.	West Bengal	109	87
21.	Chandigarh	3	1
22.	Andaman & Nicobar	1	—
23.	Dadra & Nagar Haveli	4	3
24.	Delhi	29	12
25.	Goa, Daman and Diu	7	14
26.	Pondicherry	1	2
TOTAL		1370	1492

Statement-II

STATE—WISE BREAK—UP OF NUMBER OF INDUSTRIAL LICENCES GRANTED DURING THE YEARS 1978 AND 1979

Sl. No.	Name of the State/Union Territory	No. of Industrial Licences issued during	
		1978	1979
1	Andhra Pradesh	17	17
2	Andaman & Nicobar	1	—

Sl. No.	Name of the State/ Union Territory	No. of Industrial Licences issued during	
		1978	1979
3	Assam	1	2
4	Bihar	12	3
5	Chandigarh	1	—
6	Dadra & Nagar Haveli	—	—
7	Delhi	6	6
8	Goa, Daman & Diu	2	—
9	Gujarat	46	48
10	Haryana	13	16
11	Himachal Pradesh	4	1
12	Jammu & Kashmir	2	2
13	Karnataka	26	24
14	Kerala	7	11
15	Madhya Pradesh	8	7
16	Maharashtra	101	111
17	Manipur	—	—
18	Meghalaya	—	—
19	Nagaland	—	—
20	Orissa	2	6
21	Pondicherry	—	—
22	Punjab	9	13
23	Rajasthan	10	8
24	Tamil Nadu	28	26
25	Tripura	—	—
26	Uttar Pradesh	26	33
27	West Bengal	23	29
28	State not indicated	3	2
TOTAL		348	365

Statement-III

STATE-WISE BREAK-UP OF NUMBER OF INDUSTRIAL LICENCES GRANTED
DURING THE PERIOD JANUARY—OCTOBER, 1980

Sl. No.	Name of the State/ Union Territory	No. of Licences granted during January—October, 1980
1	Andhra Pradesh	35
2	Andaman & Nicobar	—
3	Arunachal Pradesh	—
4	Assam	4
5	Bihar	3
6	Chandigarh	1
7	Dadra & Nagar Haveli	—
8	Delhi	5
9	Goa, Daman & Diu	1
10	Gujarat	79
11	Haryana	19
12	Himachal Pradesh	2
13	Jammu & Kashmir	1
14	Karnataka	35
15	Kerala	6
16	L M & A Islands	—
17	Madhya Pradesh	17
18	Maharashtra	94
19	Manipur	—
20	Meghalaya	—
21	Mizoram	—
22	Nagaland	—
23	Orissa	7
24	Pondicherry	—
25	Punjab	13
26	Rajasthan	14
27	Tamil Nadu	33
28	Tripura	—
29	Uttar Pradesh	24
30	West Bengal	18
31	State not Indicated	1
	TOTAL	412